

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4582
ANSWERED ON:23.12.2005
EMPLOYMENT TO BLINDS IN BANKS
Pathak Shri Brajesh

Will the Minister of FINANCE be pleased to state:

- (a) whether the Supreme Court have directed the banks to treat the blind persons at par with other normal persons in recruitment for the posts of officers ;
- (b) if so, the details thereof;
- (c) the details of the banks which are following this directive of the Supreme Court and which are not following it, separately; and
- (c) the action taken by the Government against those banks which are not following the above said directive of the Court ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIS.S. PALANIMANICKAM)

- (a) : No, Sir.
- (b),(c)&(d) : Do not arise.